

1/2008/Import Safety/FSSAI
Food Safety and Standards Authority of India
Ministry of Health & Family Welfare, Govt. of India
FDA Bhavan, Kotla Road,
New Delhi -110002

Dated: 24th October, 2011

OFFICE ORDER

Subject: Notification of FSSAI's Authorised Officers for Kolkata Seaport, Kolkata International Airport and Haldia Seaport under Section 47(5) of FSS Act 2006 – Reg.

In supersession of Office Order of even number dated 10.08.2011 notifying Sh. M. S. Karak as Authorised Officer for jurisdiction of Kolkata Seaport, Kolkata International Airport and Haldia Seaport, the Competent Authority hereby notifies **Sh. D. P. Guha, Deputy Director as Authorised Officer** for jurisdiction of Kolkata Seaport, Kolkata International Airport and Haldia Seaport, for imported food clearance process from 01.11.2011 following superannuation of Sh. M. S. Karak till further orders. The address and contact details of the Authorised Officer are given below:

Sh. D. P. Guha, Authorized Officer, Kolkata Seaport, Kolkata International Airport and Haldia Seaport
Food Safety and Standards Authority of India, Regional Office- Eastern Region, Ministry of Health & Family Welfare, Government of India, 4th Floor, Mayukh Bhawan, Salt Lake, Kolkata. Telefax: 033-23585625, 23580391 E-mail: aokolkata@fssai.gov.in/aohaldia@fssai.gov.in

For any matter related to imported food clearance process, the above mentioned officers may be contacted.


(S. S. Ghonkrokta)
Director
Ph. 011-23220994

To

1. Shri Arun Panda, Joint Secretary, Ministry of Health & Family Welfare, Government of India, Nirman Bhawan, Maulana Azad Road, New Delhi.
2. Dr. R. K. Srivastava, Director General of Health Services, Directorate General of Health Services, Ministry of Health & Family Welfare, Government of India, Nirman Bhawan, Maulana Azad Road, New Delhi. Fax: 011-23061924, E-mail: dghs@nb.nic.in

